

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1572
ANSWERED ON:13.12.2013
DISINVESTMENT IN NHPC AND HZL
Das Gupta Shri Gurudas;Dhruvanarayana Shri R.

Will the Minister of FINANCE be pleased to state:

- (a) Whether Government has decided to further sell Government's stake in National Hydropower Corporation Limited (NHPC) and Hindustan Zinc Limited (HZL);
- (b) if so, the details thereof including their percentage share of disinvestment and the amount likely to be realised therefrom; and
- (c) the time by which the said decision is likely to take effect?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (J.D.SEELAM)

(a) In so far as National Hydropower Corporation Limited (NHPC) is concerned, the Board of Directors of NHPC Ltd. in its meeting held on 24th October, 2013 had approved the buyback of upto 10% of fully paid-up equity shares of `10/- each.

No decision has been taken in respect of Hindustan Zinc Limited.

(b) The Board of NHPC Ltd. approved buyback, through tender route, of its shares to the extent of 10% paid-up equity capital of the Company at a price of `19.25 per share. The buyback proposal of NHPC Ltd. was placed before the EGoM to take a decision to participate and the extent of participation in the buyback. The EGoM decided that "Ministry of Power being the Promoter of NHPC Ltd. and acting on behalf of the President of India, to tender shares upto the size of the buyback proposed by the Company at a price of `19.25 per share." The Government of India is likely to realise an amount of approximately `2000 crores from NHPC buyback offer.

In case of HZL, the reply to part (b) does not arise in view of reply to part (a) above.

(c) The buyback offer of NHPC Ltd. has opened on 29.11.2013 and will close on 12.12.2013. The entire process, including extinguishment of shares, is expected to be over by 7th January, 2014.

In case of HZL, the reply to part (c) does not arise in view of reply to part (a) above.